

DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/13/2016
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. Jayashree
For V Mahesh & Associates

counsel for
Petitioner

M. Jayashree

M. Chandraprakash
for Hanishankarmani

for Respondent

for Respondent

ORDER

Counsel for both the parties present. They prayed time for making final submissions stating that their Senior Counsels are not available. At request, time is enlarged. Put up on **23.08.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)